small inland vessels, barges, launches, tugs, etc.

(c) M/s. Dilip Roy & Co. has not been awarded any repair work by the IWAI. The IWAI have intimated that with regard to repair work identified to be done during 1989 they had floated tender enquiries to 33 firms. 16 firms including the Public Sector Undertakings, M/s. Rajabagan Dockyard, CIWTC, M/s. Hoogly Dock and Port Engineers Ltd. M/s. Garden Reach Shipbuilders & Engineers Ltd. and M/s. Shalimar Works Ltd. had responded. The tender forms for the works were issued to 15 out of 16 firms, since one firm was under lockout. However, only 3 offers were received on the due date of opening. M/s. Hoogly Dock & Port Engineers, Rajabagan Dockyard, CIWCC, Garden Reach Workshop, etc., did not send their offers by the due date. Based on the Tender Committee evaluation. and recommendation, the works were awarded on the basis of lowest acceptable tender to two parties, namely (i) M/s. R. D. Enterprises, Calcutta for dry docking repairs of vessel, SL Survekshak and SL Ghogra and (ii) M/s. B. N. Bose & Co., Calcutta for Dry docking repairs of vessel ML Bahika.

Murders during GNLF movement

3199. SHRI RATNA BAHADUR RAI: Will the Minister of HOME AF-FAIRS be pleased to state.

(a) what was the number of murders that took place during the G.N.L.F. movement 'n Darjeeling from the first quarter of 1986 to the date of Tripartite Agreement i.e. 22nd August, 1988;

(b) whether Government have provided any financial help (ex-gratia) to the families of those murdered. and

(c) if so, what is the amount there, of and the number of beneficiaries thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c) The information is being collected and will be laid on the Table of the House.

Centralising the D.E.T. in Bardhaman District in West Bengal

3200. SHRI SUNIL BASU RAY: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is a fact that Government propose to centralise the D.E.T. in Bardhaman district in West Bengal;

(b) if so, whether Government are aware of the consequential inconveniences; and

(c) if so, whether Government would prefer to retain the present system?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICA-TIONS (SHRI JANESHWAR MISHRA): (a) The D.E.T., Bardhaman will continue to function from He will be responsible Bardhaman. all operational activities, including for development, as at present. The Telecom. revenue and certain administrative functions, which form part of the Telecom District Manager's Office would function from the TDM's office at Asansol.

(b) and (c) Only a section of the staff numbering about 30, would be affected. This movement, which should have been done few years back, has to be completed so that the Asansol Secondary Switching Area functions in the desired manner. This is in conformity with the All India Policy adopted by the department.

Problems of Prisoners

3201. SHRI RAMDAS AGARWAL Will the Minister of HOME AFFAIR: be pleased to state:

(a) whether Government are awarethat the rules and regulations made